

Central Administrative Tribunal, Principal Bench, New Delhi

O.A.No.2996/2004

M.A.No.2504/2004

Hon'ble Mr. Justice V.S. Aggarwal, Chairman
Hon'ble Mr. S.A. Singh, Member(A)

New Delhi, this the 17th day of December, 2004

1. V.S. Tomar,
Assistant Director General (Sat.),
Telecommunication Engineering Centre,
Khurshid Lal Bhawan, Janpath,
New Delhi-50
2. Kamla Pargal,
Assistant Director General (TO),
Telecommunication Engineering Centre,
Khurshid Lal Bhawan, Janpath,
New Delhi-50
3. Ms. Chitra Mittal,
Assistant Director General (NE),
Telecommunication Engineering Centre,
Khurshid Lal Bhawan, Janpath,
New Delhi-50
4. B.R. Das,
Assistant Director General (AG),
Telecommunication Engineering Centre,
Khurshid Lal Bhawan, Janpath,
New Delhi-50
5. A.D. Mazoomdar,
Assistant Director General (NR),
Telecommunication Engineering Centre,
Khurshid Lal Bhawan, Janpath,
New Delhi-50
6. V.K. Seth,
Assistant Director General (NR),
Telecommunication Engineering Centre,
Khurshid Lal Bhawan, Janpath,
New Delhi-50
7. Kulwant Singh,
Assistant Director General (NR),
Telecommunication Engineering Centre,
Khurshid Lal Bhawan, Janpath,
New Delhi-50

8. Balbir Singh,
Assistant Director General (NRC),
Telecommunication Engineering Centre,
Khurshid Lal Bhawan, Janpath,
New Delhi-50
9. R.B. Srivastava,
Assistant Director General (M),
Telecommunication Engineering Centre,
Khurshid Lal Bhawan, Janpath,
New Delhi-50
10. R.K. Malik,
Assistant Director General (NT),
Telecommunication Engineering Centre,
Khurshid Lal Bhawan, Janpath,
New Delhi-50
11. Bahori Lal,
Assistant Director General (R),
Telecommunication Engineering Centre,
Khurshid Lal Bhawan, Janpath,
New Delhi-50
12. R.C. Verma,
Assistant Director General (Sat.),
Telecommunication Engineering Centre,
Khurshid Lal Bhawan, Janpath,
New Delhi-50
13. M.L. Khanna,
Assistant Director General (IC),
Telecommunication Engineering Centre,
Khurshid Lal Bhawan, Janpath,
New Delhi-50
14. L.P. Koted,
Assistant Director (Dae),
Telecommunication Engineering Centre,
Khurshid Lal Bhawan, Janpath,
New Delhi-50
15. R.K. Sharma,
Assistant Director General (TP),
Telecommunication Engineering Centre,
Khurshid Lal Bhawan, Janpath,
New Delhi-50
16. B.D. Chhabra,
Assistant Director General (TP),
Telecommunication Engineering Centre,
Khurshid Lal Bhawan, Janpath,
New Delhi-50

17. R.C. Ralhan,
Assistant Director General (TO),
Telecommunication Engineering Centre,
Khurshid Lal Bhawan, Janpath,
New Delhi-50
18. Trilok Chand Sharma,
Assistant Director (MM),
Telecommunication Engineering Centre,
Khurshid Lal Bhawan, Janpath,
New Delhi-50
19. C.R. Iyer,
Assistant Director (WT),
Telecommunication Engineering Centre,
Khurshid Lal Bhawan, Janpath,
New Delhi-50
20. Sudarshan Singh,
Assistant Director (NR),
Telecommunication Engineering Centre,
Khurshid Lal Bhawan, Janpath,
New Delhi-50
21. S.C. Malviya,
Assistant Director General (TC),
Telecommunication Engineering Centre,
Khurshid Lal Bhawan, Janpath,
New Delhi-50
22. Inder Jit,
Assistant Director General (Admn),
Telecommunication Engineering Centre,
Khurshid Lal Bhawan, Janpath,
New Delhi-50
23. Ms. Vatsala Arora,
Assistant Director General,
Telecommunication Engineering Centre,
Khurshid Lal Bhawan, Janpath,
New Delhi-50
24. Ms. Sushma Arora,
Assistant Director (AC),
Telecommunication Engineering Centre,
Khurshid Lal Bhawan, Janpath,
New Delhi-50
25. Rajeev Sharma,
Assistant Director (SE),
Telecommunication Engineering Centre,
Khurshid Lal Bhawan, Janpath,

New Delhi-50

...Applicants

(By Advocate: Shri S.N. Anand)

Versus

1. Union of India through Secretary,
Ministry of Information Technology,
(Department of Telecommunications)
Sanchar Bhawan,
20, Ashoka Road,
New Delhi.
2. The Chairman
Telecom Commission,
Sanchar Bhawan,
20, Ashoka Road,
New Delhi.
3. The Secretary,
Union Public Service Commission,
Dholpur House,
New Delhi.
4. The Chairman & Managing Director,
Bharat Sanchar Nigam Limited,
Corporate Office,
Statesman House,
Barakhamba Road,
New Delhi.
5. Shri S.G. Sohoni (St. No.4334),
TES Group-B (Since absorbed in BSNL),
Service through CMD,
Bharat Sanchar Nigam Limited,
Corporate Office, Statesman House,
Barakhamba Road,
New Delhi.
6. Shri Ramesh Batra (St. No.4336),
TES Group-B (Since absorbed in BSNL),
Service through CMD,
Bharat Sanchar Nigam Limited,
Corporate Office, Statesman House,
Barakhamba Road,
New Delhi.

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7. Shri R. Venkatesan (St. No.4381),
TES Group-B (Since absorbed in BSNL),
Service through CMD,
Bharat Sanchar Nigam Limited,
Corporate Office, Statesman House,
Barakhamba Road,
New Delhi.
 8. Shri R. Raghavan (St. No.4385),
TES Group-B (Since absorbed in BSNL),
Service through CMD,
Bharat Sanchar Nigam Limited,
Corporate Office, Statesman House,
Barakhamba Road,
New Delhi.
 9. Shri O.N. Awasthi (St. No.4387),
TES Group-B (Since absorbed in BSNL),
Service through CMD,
Bharat Sanchar Nigam Limited,
Corporate Office, Statesman House,
Barakhamba Road,
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 10. Shri Sankaran Subbu (St. No.4388),
TES Group-B (Since absorbed in BSNL),
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Bharat Sanchar Nigam Limited,
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 11. Shri Ramesh Chandra Srivastava (St. No.4413),
TES Group-B (Since absorbed in BSNL),
Service through CMD,
Bharat Sanchar Nigam Limited,
Corporate Office, Statesman House,
Barakhamba Road,
New Delhi.
 12. Shri P. Subash (St. No.4336),
TES Group-B (Since absorbed in BSNL),
Service through CMD,
Bharat Sanchar Nigam Limited,
Corporate Office, Statesman House,
Barakhamba Road,
New Delhi
- Respondents

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Order(Oral)

Justice V.S. Aggarwal, Chairman

M.A.2504/2004

M.A. is allowed subject to just exceptions. Filing of the joint application is permitted.

M.A.2996/2004

Learned counsel for the applicants states that he may be permitted to withdraw the present application with liberty to take recourse under the law if any illegal order is passed.

2 Allowed as prayed. Subject to aforesaid, dismissed as withdrawn.


(S.A. Singh)
Member(A)


(V.S. Aggarwal)
Chairman

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